

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 105/2018 in
O.A. No. 612/2013

New Delhi, this the 17th day of April, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

1. Mukhtyar Singh,
Ex. Postman,
R.K. Puram (M) Post office
R/o H.No. C-220, Kurat Mohala
Mata Chowk, Chhawala,
New Delhi-110071.
2. Dharam Pal,
Ex. Postman,
Chanakyapuri Post Office, New Delhi
R/o House No.551, Village Devli,
New Delhi-110065.
3. Sant Ram,
Ex. Postman,
Village & P.O. Bharthal
New Delhi-110077. .. Petitioners

(By Advocate: Ms. M. Sarada)

Versus

1. Shri Ananta Narayan Nanda,
Secretary & Director General Postal Services,
Dept. of Posts,
Ministry of Communications & IT,
Dak Bhawan, New Delhi-110001.
2. Shri Pawan Kumar,
Sr. Supdt. of Post Offices,
New Delhi South West Divn.,
New Delhi-110021. .. Respondents

(By Advocate: Mrs. Anupama Bansal)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, it is brought to our notice that the Hon'ble High Court in WP(C) No. 2505/2018 vide order dated 16.03.2018 stayed the orders of this Tribunal passed in the O.A. till the next date of hearing and listed the matter on 17.07.2018.

2. In the circumstances and in view of seizure of the matter by the Hon'ble High Court, the CP is closed and notices are discharged. However, the petitioner is at liberty to avail his remedies, in accordance with law, once the stay is vacated or the WPC is finally decided. No costs.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

/Jyoti/